

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 1842/2023, Dt.17.11.2023

District :: Nirmal

Sri A. Karna Kumar, Prl. District Judge, Nirmal
Sri K. Ajesh Kumar, Senior Civil Judge, Nirmal
Sri Md. Fasiuddin, Advocate, District Bar Association, Nirmal (Disabled)
Sri D. Rahul, District System Administrator, Nirmal